

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
APPEAL No. 23 of 2023

IN THE MATTER OF:

Burugula Ramchander Rao Telangana and Ors.

...Applicant(s)

AND

Union of India

Through its Secretary MoEF&CC,

New Delhi and Ors.

...Respondent(s)

REPORT OF THE 5TH RESPONDENT – DISTRICT COLLECTOR
(KHAMMAM)

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Place: Chennai

Date: 09.09.2024



Mrs. H. Yasmeen Ali,
Counsel for the 5th Respondent.

**REPORT OF THE DISTRICT COLLECTOR, KHAMMAM DATED:09.09.2024 IN APPEAL
NO.23 of 2023.**

It is kindly submitted that, the appeal of No.23 of 2023, filed by the Sri Bhurugula Ramachandra Rao Vs Union Of India and challenged to set aside the Environment Clearance EC bearing number.EC23A3601TG5902616N, file No.10/29/2021-1A,III, dated:05.07.2023 issued by the Ministry of Environment , Forest and Climate Change , Government of India for development of 4 lane access controlled New green field high section from Mancherial – Warangal section(total length 108.406km) in the state of Telangana by National Authority of India.

In this regard the following is submitted:

1.The DGM(T) &PD PIU, Khammam-II has reported that, the present appeal of No.23 of 2023, filed by the Sri Bhurugula Ramachandra Rao Vs Union Of India (through Secretary MoEF&CC) in NGT Chennai, challenges line access controlled New Green field Highways section . from Mancherial – Warangal of length 108.406km from Narva Village to Oorugonda Village under other Economic Corridor(NHO) under NH(O) program on Hybrid Annuity mode in the stare of Telangana “ It may be seen that, the matter pertains to Environmental Clearance of Mancherial- Warangal Section of Nagpur – Vijayawada corridor , for this NHAI (PIU Warangal) has already filed the detailed counter (The appeal No.23 of 2023 filed in NGT and counter filed by the NHAI are enclosed herewith).

2. The DGM(T) &PD PIU, Khammam-II has reported that, Mancherial-Vijayawada corridor has been divided in to 3 sections namely (i) Mancherial-Warangal (ii) Warangal- Khammam & (iii) Khammam – Vijayawada section , in these three sections , about 77.41 km length of the projects (Warangal-Khammam &Khammam Vijayawada sections) falls in Khammam District and also reported that it has already been obtained Environmental clearance from the Ministry of Environment ,Forest and Climate change to the following sections as details given below:

S.No	Section Name	EC No.
01	Warangal- Khammam	EC23A034TG157248, dated:16.02.2023
02	Khammam- Vijayawada	EC23A034TG132431, dated:23.01.2023

3.The Environmental clearance obtained from the Ministry of Environment, Forest and Climate change to the Warangal- Khammam & Khammam – Vijayawada section videEC23A034TG157248, dated:16.02.2023&EC23A034TG132431, dated:23.01.2023 respectively, but the appeal No.23 of 2023 against filed by the Environment Clearance EC bearing number EC23A3601TG5902616N, file No.10/29/2021-1A,III,

dated:05.07.2023 issued by the Ministry of Environment , Forest and Climate Change , Government of India for development from Mancherial – Warangal of length 108.406km from Narva Village to Oorugonda Village under other Economic Corridor(NHO) under NH(O) program on Hybrid Annuity mode in the state of Telangana by National Authority of India.

4. In view of the above, the appeal No.23 of 2023 is pertains to Mancherial – Warangal of length 108.406km from Narva Village to Oorugonda Village under other Economic Corridor(NHO) under NH(O) program on Hybrid Annuity mode in the state of Telangana by National Authority of India and not pertains to Warangal- Khammam & Khammam- Vijayawada sections.

Dated:09.09.2024
Place: Khammam


Additional Collector
Khammam.